

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Crl) No(s).1502/2009

(From the judgement and order dated 30/06/2008 in CRA No.343/1987 of The HIGH COURT OF CALCUTTA)

PRABIR MONDAL & ANR.

Petitioner(s)

VERSUS

STATE OF WEST BENGAL

Respondent(s)

(With appln(s) for bail and office report)

Date: 14/09/2009 These Petitions were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ALTAMAS KABIR
HON'BLE MR. JUSTICE CYRIAC JOSEPH

For Petitioner(s) Mr. Pradip Ghosh, Sr. Adv.
Mr. Pijush Kanti Roy, Adv.
Mr. Mithilesh Kumar Singh,Adv.

For Respondent(s) Mr. Satish Vig,Adv.

UPON hearing counsel the Court made the following

O R D E R

We have heard learned counsel for the respective parties.

Let this matter be listed for further th consideration on 6 October, 2009.

(Sheetal Dhingra)
Court Master

(Juginder Kaur)
Court Master